

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-204-2020

Nalini Naik ... Petitioner
Versus
The Director, Directorate of Education and anr. ... Respondents.

Shri B. Fatarpekar, Advocate for the respondent no.2.
Ms.S. Kamat, Addl. Govt. Advocate for the respondent no.1

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 8th December 2020.

P.C. :

None is seen on the screen representing the petitioner.

Post the mater on 19.1.2021.

DAMA SESHADRI NAIDU, J.

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